

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:2752  
ANSWERED ON:17.12.2004  
DUTY EVATION BY MANUFACTURERS  
Baitha Shri Kailash

**Will the Minister of FINANCE be pleased to state:**

- (a) Whether the government is aware that there is evasion Of central excise duty by the manufactures of plastic and articles in DAMAN and DIU Central Excise commissionerate?
- (b) if so, the details thereof?
- (c) Whether these manufacturers pasted lower MRP stickers over higher MRP stickers without changing the issue price: and
- (d) if so, whether the manufacturers required to reduce their prices on reducing MRP?

**Answer**

MINISTRER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

- (a) Some cases of evasion have been detected.
- (b) The details of cases are given in the Table given below:

S.No.	Name of the Unit	Evasion Value	Duty	Spot	Recovery
1.	M/s Thermoplast Industries Pvt. Ltd., Daman	185.71	29.71	29.71	
2.	M/s Laditya Laminators Pvt. Ltd., Daman	254.49	43.53	0.00	
3.	M/s Narendra Poly Prints Ltd., Daman	101.99	16.32	16.32	
4.	M/s Jesons Industries Daman	121.22	19.39	0.00	
	Total	662.31	108.95	46.03	

- (c) No such instances have been noticed.
- (d) Nil in view of 'c' above